

Securities Appellate Tribunal
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION2206-AT11A.M.

829-ADMISSION-COURTCODE-ILLIQUIDSTOCKOPTION-11.05

1	SEBI Appeal	268/2022	Vineeta Shah Vs. SEBI	RAM AWATAR DHOOT
Sub Matter(Disposed) :		Misc. Application/0000447/2022		
Sub Matter(Disposed) :		Misc. Application/0000448/2022		
2	SEBI Appeal	274/2022	VINOD SOMANI HUF Vs. SEBI	Aadarsh Kothari, Advocate
3	SEBI Appeal	292/2022	MADHUMITA GUPTA Vs. SEBI	Rajiv Kumar Choudhary Adv
4	SEBI Appeal	293/2022	Navneet Jain HUF Vs. SEBI	RAM AWATAR DHOOT, CA
Sub Matter :		Misc. Application/0000563/2022		
Sub Matter :		Misc. Application/0000564/2022		
5	SEBI Appeal	294/2022	Vinit Jagdishprasad Kedia Vs. SEBI	Kamal Agrawal
Sub Matter :		Misc. Application/0000611/2022		
6	SEBI Appeal	295/2022	MADHUMITA DUTTA Vs. SEBI	Nidaan Law Chambers
Sub Matter :		Misc. Application/0000565/2022		
Sub Matter :		Misc. Application/0000566/2022		
Sub Matter :		Misc. Application/0000567/2022		
7	SEBI Appeal	296/2022	ABHIRUP DUTTA Vs. SEBI	Nidaan Law Chambers
Sub Matter :		Misc. Application/0000568/2022		
Sub Matter :		Misc. Application/0000569/2022		

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CIVIL CAUSE LIST OF DATE :22/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0000570/2022		
8	SEBI Appeal	297/2022	Sanjay Kumar Poddar HUF Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000571/2022		
	Sub Matter :	Misc. Application/0000572/2022		
9	SEBI Appeal	298/2022	Krishna Kumari Vs. SEBI	Shadad M. Khan, Advocate
10	SEBI Appeal	299/2022	Mrs. Sanjana Gupta Vs. SEBI	APPELLANT IN PERSON
11	SEBI Appeal	300/2022	SHRUTI JAIN Vs. SEBI	Kamal Agrawal AR
12	SEBI Appeal	301/2022	Shweta Doshi Vs. SEBI	Kamal Agrawal AR
	Misc. Application	563/2022	Navneet Jain HUF-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT, CA
	(Main Matter Number :SEBI Appeal/0000293/2022)			
	Misc. Application	564/2022	Navneet Jain HUF-STAY Vs. SEBI	RAM AWATAR DHOOT, CA
	(Main Matter Number :SEBI Appeal/0000293/2022)			
	Misc. Application	565/2022	MADHUMITA DUTTA-COD Vs. SEBI	Nidaan Law Chambers
	(Main Matter Number :SEBI Appeal/0000295/2022)			
	Misc. Application	566/2022	MADHUMITA DUTTA-EXEMPTION Vs. SEBI	Nidaan Law Chambers
	(Main Matter Number :SEBI Appeal/0000295/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	567/2022	MADHUMITA DUTTA-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000295/2022)	Nidaan Law Chambers
	Misc. Application	568/2022	ABHIRUP DUTTA-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000296/2022)	Nidaan Law Chambers
	Misc. Application	569/2022	ABHIRUP DUTTA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000296/2022)	Nidaan Law Chambers
	Misc. Application	570/2022	ABHIRUP DUTTA-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000296/2022)	Nidaan Law Chambers
	Misc. Application	571/2022	Sanjay Kumar Poddar HUF -EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000297/2022)	RAM AWATAR DHOOT
	Misc. Application	572/2022	Sanjay Kumar Poddar HUF -STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000297/2022)	RAM AWATAR DHOOT
	Misc. Application	611/2022	VINIT JAGDISHPRASAD KEDIA-STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000294/2022)	Kamal Agrawal AR

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13	SEBI Appeal	290/2022	SHRI D.B. JAIN AND ANR. Vs. SEBI	Jitendra Sharda Advocate
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
14	SEBI Appeal	291/2022	SHRI S.K.BHOAN Vs. SEBI	Jitendra Sharda Advocate
<u>218-PARTHEARD-CODE-DISGORGERESTRAINPIT-11.15AM</u>				
15	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
	Sub Matter :	Misc. Application/0000535/2020		
	Sub Matter :	Misc. Application/0000536/2020		
	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000499/2020)			
	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000499/2020)			
	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.
	Sub Matter :	Misc. Application/0000542/2020		
	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.
	SEBI Appeal	505/2020	Sanjay Kirloskar Trustee of Kirloskar Brothers Ltd Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	506/2020	PRATIMA KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate . K. Ashar & Co

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate Advocate K. Ashar and Co.
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000503/2020)			
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	572/2020	Kirloskar Brothers Ltd. Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats K. Ashar & Co.
Sub Matter :	Misc. Application/0000571/2020			
Sub Matter :	Misc. Application/0000569/2020			
Sub Matter :	Misc. Application/0000570/2020			
Sub Matter :	Misc. Application/0000540/2020			

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Sr No. Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :	Misc. Application/0000572/2020		

157-ADM DISPOSAL-COURTCODE-TAMPERDTMS-AT11.20A.M.

16 SEBI Appeal	129/2021	Vupadhyaylu Sasidhar Vs. SEBI	Mr. Nasir Mohammed, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :	Misc. Application/0000287/2022		

269-ADMDISPOSALCOURTCODE-DISGORGE MENT-AT11.22AM

17 SEBI Appeal	406/2021	Immix Trade Pvt. Ltd. Vs. SEBI	Dhwani Shah-Attorney
SEBI Appeal	407/2021	Betul Minerals and Construction Pvt. Ltd. Vs. SEBI	Dhwani Shah- Attorney
SEBI Appeal	408/2021	BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI	Dhwani Shah- Attorney
SEBI Appeal	409/2021	SUNMATE TRADE PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
SEBI Appeal	410/2021	SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
SEBI Appeal	411/2021	UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
SEBI Appeal	412/2021	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>413-ADMDISP-COURTCODE-BIOCONUPSI-11.23A.M.</u>				
18	SEBI Appeal	491/2021	SHREEHAS P. TAMBE Vs. SEBI	Parinam Law Associates
<u>527-ADM-COURTCODE-STRICTCOMPLIANCE-AT-11.24 A.M.</u>				
19	Misc. Application	978/2021	JK Paper Limited-Urgency and stay Vs. SEBI	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000587/2021)				
	SEBI Appeal	587/2021	JK Paper Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co
Sub Matter : Misc. Application/0000978/2021				
Sub Matter(Disposed) : Misc. Application/0000979/2021				
<u>91-DISPOSAL-COURTCODE-CLAIMREJECTED-AT 11.26 A.M.</u>				
20	SEBI Appeal	599/2021	BIMAL KIRIT MISTRY Vs. NSEIL	Sahebrao Wamanrao Buktare, Advocate
Sub Matter(Disposed) : Misc. Application/0001125/2021				
	Misc. Application	1405/2021	MANISHA ANAND DSILVA-DELAY Vs. NSEIL	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000815/2021)				
	SEBI Appeal	815/2021	MANISHA ANAND DSILVA Vs. NSEIL	Shah and Ramaiya
Sub Matter : Misc. Application/0001405/2021				
Sub Matter : Misc. Application/0000351/2022				
	Misc. Application	351/2022	Manisha Anand Dsilva- JOINDER AS A NECESSARY PARTY Vs. NSEIL	Shah and Ramaiya MKA and Co.
(Main Matter Number :SEBI Appeal/0000815/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>543-DISPOSAL-COURTCODE-DEEMEDPUBLICISSUE-11.28AM</u>				
21	Misc. Application	841/2021	Aakruti Nirmiti Ltd and Ors-Delay Vs. SEBI	S .K.JAIN and CO.
(Main Matter Number :SEBI Appeal/0000608/2021)				
	SEBI Appeal	608/2021	Aakruti Nirmiti Ltd and Ors Vs. SEBI	S .K.JAIN and CO.
Sub Matter : Misc. Application/0000841/2021				
	SEBI Appeal	693/2021	Mr. Vinesh S. Patel HUF and Others Vs. SEBI	Dr. S. K. JAIN, P.C.S.
Sub Matter(Disposed) : Misc. Application/0001183/2021				
	SEBI Appeal	684/2021	Vinesh S. Patel and Anr. Vs. SEBI	Dr. S.K.Jain, PCS
<u>623-DISPOSAL-COURTCODE-CLAIMKSBL-AT-11.30AM</u>				
22	SEBI Appeal	752/2021	BIMAL BOTHRA Vs. NSEIL	RGLAWZ
Sub Matter(Disposed) : Misc. Application/0001325/2021				
Sub Matter(Disposed) : Misc. Application/0001375/2021				
	SEBI Appeal	753/2021	MILAP CHAND BOTHRA Vs. NSEIL	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0001326/2021				
Sub Matter(Disposed) : Misc. Application/0001376/2021				
<u>757-DISPOSAL-COURTCODE-MCXINSPECTION-11.33 AM</u>				
23	SEBI Appeal	170/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
Sub Matter(Disposed) : Misc. Application/0000257/2022				
Sub Matter(Disposed) : Misc. Application/0000258/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	171/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0000259/2022		
	Sub Matter(Disposed) :	Misc. Application/0000260/2022		
	SEBI Appeal	172/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0000261/2022		
	Sub Matter(Disposed) :	Misc. Application/0000262/2022		
	SEBI Appeal	173/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0000263/2022		
	Sub Matter(Disposed) :	Misc. Application/0000264/2022		